

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 19-07-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Vinay Garg, AOR
Mr Upendra Mishra, Adv.
Mr Tanmay Agrawal, AOR

For Respondent(s)

Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent in SLP(CRL.) NO.8758/2016 but none has entered appearance.

Respondent nos. 1 to 3 in SLP(CRL.) NO.8759/2016 are granted four weeks time for filing counter affidavit.

Ld. Counsel for the petitioner to take fresh steps alongwith fresh address to effect service on the sole respondent in SLP(CRL.) NO.8760/2016 within two weeks time. Notice thereafter be issued. Ld. Counsel for the petitioner has requested that service may be effected through the Trial Court. Permission granted.

List again on 7.9.2018.

KAPIL MEHTA
Registrar
19.07.2018